

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P NO. 435/2012

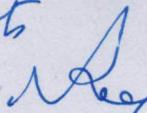
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**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company	Smt Suman Dugar -Versus- Oodlabari Company limited & Ors.		
Under Section	163		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Sharam Chand Chakraborty  
Constituted Attorney & Petitioner  
Petitioner  
( Smt Suman Dugar )   
25/10/17

2. Mr. Deepnath Roy Choudhury, Adv. }  
Mr. Anirban Banerjee, Adv. }  
Ms. Natasha Roy, Adv. } Respondents  
Adv.   
25/10/17

**ORDER**

Ld. Counsel for the petitioner and the respondents are present.

It appears from the record that an appeal under Section 10F of the Companies Act, 1956 is pending before the Hon'ble High Court at Calcutta.

List on 01/12/2017.



(Jinan K.R.)  
Member (J)



(Vijai Pratap Singh)  
Member (J)